

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 122(ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE COMPANY: M/s Star Facilities Management Ltd. Vs. M/s Pro Facilities Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Siddhartha Nagpal, Advocate		
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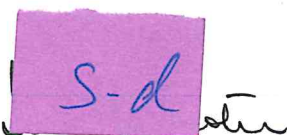
	For the Respondent:	Mr. Vivek Malik and Mr. Dhawal Jail, Advocates for R 1&9		
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ORDER

A request for adjournment is made on behalf of the Petitioner on the grounds of personal difficulty of the arguing counsel.

At request adjourned to 5th March, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)